

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 2234
TO BE ANSWERED ON 10.12.2021

ANGANWADI KENDRAS IN AREAS UNDER TRIBAL SUB PLAN

2234. SHRI AJAY NISHAD:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Kendras being run in areas under Tribal Sub-Plan in the country, State/UT-wise and the number of beneficiaries thereunder;
- (b) the funds sanctioned, released to the State Government along with the funds utilised by them during each of the last three years and the current year;
- (c) whether the Government proposes to set up more Anganwadi Kendras in areas under tribal Sub-Plan; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per ICDS-RRS portal, State/UT-wise number of Anganwadi Centres (AWCs) functioning in Tribal areas and number of beneficiaries therein is Annexed.
- (b) Year-wise funds sanctioned/released and utilized by States/UTs during last three years and current year is as under:

(Rupees in Lakhs)

Year	Amount sanctioned/released	Funds Utilized
2018-19	1675018.08	1515082.56
2019-20	1681376.26	1730432.20
2020-21	1579754.25	Not Available
2021-22*	1022635.88	--

*as on 28.11.2021

- (c) & (d) At present there is no proposal to set up more Anganwadi Centres in areas under the Tribal Sub-Plan. All the 14 lakh AWCs/AODs/Mini-AWCs approved by the Government of India under 3rd phase of expansion of the Scheme, have already been sanctioned to States/UTs. This Ministry has issued guidelines, for relocation of AWCs which inter-alia authorizes the States/UTs to relocate the AWCs.

ANNEXURE

Annexure Referred In Reply to Part (a) of Lok Sabha Un-Starred Question No.2234 for answer on 10.12.2021 raised by Shri Ajay Nishad regarding "Anganwadi Kendras In Areas Under Tribal Sub Plan"

State/UT-wise number of Anganwadi Centres (AWCs) in Tribal Sub-Plan areas, as reported on ICDS-RRS, alongwith the number of beneficiaries thereunder under Anganwadi Services Scheme (as on 31.12.2020)

S. No.	States/UTs	No. of Reporting AWCs in Tribal Areas (Dec-20)	Beneficiaries of Supplementary Nutrition Programme		
			Children (6-72 months)	Pregnant Women and Lactating mothers(PW&LM)	Total Beneficiaries (Children + PW&LM)
1.	Andaman & Nicobar Islands	77	1431	293	1724
2.	Andhra Pradesh	3630	111625	27789	139414
3.	Arunachal Pradesh	993	20669	3262	23931
4.	Assam	5810	95734	19954	115688
5.	Bihar	116	4284	1117	5401
6.	Chhattisgarh	16149	466147	98484	564631
7.	Delhi	4	167	37	204
8.	Goa	45	1438	203	1641
9.	Gujarat	9063	590911	109005	699916
10.	Haryana	7	262	50	312
11.	Himachal Pradesh	247	4560	849	5409
12.	Jammu And Kashmir	24	735	147	882
13.	Jharkhand	5781	266139	47351	313490
14.	Karnataka	467	14152	3352	17504
15.	Kerala	433	9514	2374	11888
16.	Ladakh	1	30	8	38
17.	Madhya Pradesh	28013	1189993	156802	1346795
18.	Maharashtra	11005	557237	100755	657992
19.	Manipur	729	21439	3370	24809
20.	Meghalaya	3949	292499	46360	338859
21.	Mizoram	976	38480	7413	45893
22.	Odisha	17394	762298	151610	913908
23.	Punjab	19	472	126	598
24.	Rajasthan	2270	134113	40117	174230
25.	Sikkim	190	1607	447	2054
26.	Tamil Nadu	696	28386	6120	34506
27.	Telangana	854	24425	6469	30894
28.	Tripura	1396	40089	7431	47520
29.	Uttar Pradesh	190	4937	1371	6308
30.	Uttarakhand	918	35777	9274	45051
31.	West Bengal	14855	457961	91769	549730
Total		126301	5177511	943709	6121220